

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-65/1996/\_\_\_\_\_/A

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Smti. Malasri Nandi  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati the <sup>1<sup>st</sup></sup> November, 2018.

Sub: **Casual Leave along with Station Leave permission.**

Ref:- Your letter No. MACT(S) 1353, dtd. 22.10.2018

Madam,

I am directed to inform you that, you have been granted Casual Leave for 3 (one) days i.e. on 05.11.2018, 08.11.2018 and 09.11.2018 along with Station Leave permission by your official vehicle, at your own cost, from the evening of 03.11.2018 till the morning of 12.11.2018.

The Addl. District and Sessions Judge, Sonitpur, Tezpur will remain in-charge of Motor Accident Claims Tribunal, Sonitpur, Tezpur, during your absence.

Yours faithfully,

  
11/11/2018  
**DEPUTY REGISTRAR (ADMN.-I)**

